

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** : CA/411/2019  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : General Traders  
**NAME OF THE RESPONDENTS** : Varnam Printing Inks Pvt Ltd  
**UNDER SECTION** : Sec 252 of CA, 2013

---

**ORDER**

Present: Ld. Counsel Ms. Vaiduriya for the Appellant.

Ld. Counsel Ms. Nandini Agarwal for RoC.

Till date despite last opportunity given, RoC has not filed Reply. It appears that RoC has nothing to say on the application.

Right of RoC to file Reply is closed.

Arguments heard.

Orders Reserved.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)